

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2020

Name of the Company: BVC Tradeport Pvt. Ltd.  
V/s  
Salebhai Internet Ltd.

Section: Section 9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Arjun Singh Rathore appeared for Operational Creditor.

No one appeared for Corporate Debtor.

Matter stands adjourned to 19.10.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of September, 2020